THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY (SHRI ' P. OF HOME AFFAIRS CHIDAMBARAM): (a) and (b) According to information received from the Government of Punjab, a spy ring was busted in Gurdaspur district in the last week of June, 1988. A case under section 3 of the Official Secrets Act, section3/4 of the Terrorist and Disruptive Activities (Prevention) Act and other provisions of law has been registered at PS Narrot Jaimal Singh, district Gur-daspur. Seven persons including two serving defence personnel have so far been arrested in this case.

## Anti-terrorist cell in the Capital

787. DR. ABRAR AHMED KHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government proposeto establish a new Anti Terrorist Cell in the Capital to combat the menace of terrorism more effectively; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM); (a) and (b) A proposal has been received from Delhi Administration in July, 1988 for strengthening of the Operational Cell dealing with terrorists. The proposal envisages' creation of additional posts and purchase of vehicles/equipment.

## Message of Harijans In Bihar

788. SHRI RAM AWADESH SINGH: SHRI ISH DUTT YADAV: SHRI B. SATYANARAYAN REDDY. KUMARI SHUSHILA TIRIA: SHRI MUKHTIAR SINGH MALIK: SHRIMATI RENUKA CHOWDHURY: SHRI H. HANUMANTHAPPA: SHRI SOHAN LAL DHUSIYA: SHRI VITHAL RAO MADHAV RAO JADHAV: SHRI HARI SINGH: SHRI SHARAD YADAV:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware •of the recent massacre of Harijans in Jehanabad, Bihar;

(b)- if so, whether Government have obtained any factual report in this regard from the Bihar Government; and

(c) if the answer to part (b) above! be in the affirmative, what are the details thereof stating the reaction of the Central Government with regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b) Yes, Sir.

(c) A statement containing the information is attached.

## Statement

In Bihar on the night intervening 16/71 Juae, 1988, 16 Harijans in village Nonhi and 2Harijans in village Nag-wan of P.S. Tako, district Jehanabad were murdered. In addition 11 other persons including 7 children and 2 women were also injured in this incident. The deceased were fast asleep in their houses at the time of the incident.

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